BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(CAA)No.437/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name	of the Company	Kalpvriksh Capital Advis	orys Pvt.Ltd. & Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. M. D. N. Sharma

2. Mrs Rusha Saha Abr le Sy

3. Mry Anikak Agarwal Petritianang 8/11

4. TIAINLA. 0/0 RD (ER) Lia

Deputy Dueilos MCA 8/11/17

## ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Heard. Reserved for order.

Sd

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)